



# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/24/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Mahmud Ahmed  
Special Judge, CBI, NIA,  
Assam, Guwahati.

Dated Guwahati the 2<sup>nd</sup> January, 2020.

Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/04-2017/592 dated 21.12.2019.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for casual leave on 24.12.2019, has been granted/~~rejected~~.

Yours faithfully,

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-131/1994/25/A, dated 2.1.20  
Copy to :

1. The Systems Analyst, Gauhati High Court.

Sd/-  
**JT. REGISTRAR (VIGILANCE)**